

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/33985/2024	RASMI RANJAN PATRA @ MUNA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI TOWN /90 /2022 () //	
2	D-BLAPL/33989/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	NIROD KUMAR SAHU VS	CHANDABALI /247 /2024 () //	
3	D-BLAPL/33990/2024	MADHU KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 () //	
4	D-BLAPL/33991/2024	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BHANDARIPOKHARI /07 /2023 () //	
5	D-BLAPL/33992/2024	SANJAYA @ ROHITA DANSANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /171 /2024 () //	
6	D-BLAPL/33994/2024	SOM SOHEL PRADHAN VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	HINDOL /196 /2024 () //	
7	D-BLAPL/34000/2024	JOTILAL BAMAR @ BANAR VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KOIDA /46 /2023 () //	
8	D-BLAPL/34001/2024	TEMPA @ DIPU @ DEEPAK ROCHWANI VS STATE OF ODISHA	PRADIP MOHANTY VS	SUNDARGARH TOWN /314 /2024 () //	
9	D-BLAPL/34005/2024	MANGALA MUDULI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHITRAKONDA /125 /2021 () //	
10	D-BLAPL/34007/2024	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	KANAS /199 /2023 () //	AOD20240000645C202400012
11	D-BLAPL/34010/2024	SK.TABREJ HOSSEN VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /397 /2024 () //	

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12	D-BLAPL/34012/2024	UTTAM NAIK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	BARKOTE /408 /2024 () //	
13	D-BLAPL/34013/2024	CHINA MALIK VS STATE OF ODISHA	SATYA JEET ROUT VS	AUL /455 /2024 () //	
14	D-BLAPL/34014/2024	LITUNA @ SADANANDA DAS VS STATE OF ODISHA	MALAYA KUMAR SWAIN VS	ATHGARH /43 /2023 () //	
15	D-BLAPL/34017/2024	TUKUNA NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /439 /2024 () //	
16	D-BLAPL/34024/2024	KABIR SANDHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BURLA /565 /2022 () //	
17	D-BLAPL/34027/2024	GARBAPO KARITK@MUNA@G.KARTHIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHANDILI /266 /2023 () //	AOR20220001631C202400154
18	D-BLAPL/34038/2024	PRADEEP KUMAR MISHRA @ PAPPU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	LAXMISAGAR P.S. /584 /2024 () //	
19	D-BLAPL/34040/2024	B. NAGESH VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //	
20	D-BLAPL/34044/2024	RANA MUNA DORA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SPL.TASK FORCE /13 /2022 () //	
21	D-BLAPL/34050/2024	SUDIP @ SUJAN PAUL @ SUDEEP PAUL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /159 /2024 () //	
22	D-BLAPL/34060/2024	FAKIR NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	BALASORE SADAR /288 /2022 () //	
23	D-BLAPL/34061/2024	PRAKASH MALI	KOUSIK ANANDA GURU	BADAGODA P.S. /361 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34063/2024	DURGA CHARAN MAHARANA	SACHIDANANDA SAHOO	GOP /13 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34065/2024	DILLIP BARAL	BAMADEV BARAL	KUMBHARAPARA /127 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34078/2024	DAKA @ TUNA SWAIN	KULDEEP MOHANTY	NAYAGARH /396 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34080/2024	DEEPAK KUMAR BEHERA	BISHNU PRASAD PRADHAN	TANGI (KHURDA) /670 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34081/2024	DHANAR JANI	SARBESWAR SAHOO	MATHILI /104 /2022	AOD20220004505C202400071
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34083/2024	MAJBUR MANDAL	PRADIPTA BEURA	DHENKANAL TOWN /633 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34084/2024	KUNA DAS	SUJIT KUMAR PATNAIK	KODALA /486 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34088/2024	DAKA DAS	SUJIT KUMAR PATNAIK	KODALA /486 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34093/2024	ARABINDA BAGHA	BISWAJIT RANJAN TRIPATHY	BOUDH /184 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34095/2024	RAJ DALABEHERA	JYOTIRMAYA SAHOO	KHURDA MODEL /351 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34096/2024	ARABINDA BAGHA	BISWAJIT RANJAN TRIPATHY	BOUDH /110 /2024	
		VS	VS	()	

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35	D-BLAPL/34097/2024	STATE OF ODISHA ANUPAMA BEHERA @ SMT. ANUPAMA BEHERA VS	JYOTIRMAYA SAHOO VS	// GOPALPUR /277 /2024 ()	
36	D-BLAPL/34100/2024	STATE OF ODISHA KABITA SINGH VS	ANUPAM DASH VS	// KHUNTA /260 /2024 ()	
37	D-BLAPL/34108/2024	STATE OF ODISHA GHASIRAM LOHRA VS	ASIT KUMAR JENA VS	// ORKEL /10 /2022 ()	
38	D-BLAPL/34111/2024	STATE OF ODISHA MANOJ KUMAR BEHERA VS	ASIT KUMAR JENA VS	// ORKEL /445 /2023 ()	
39	D-BLAPL/34112/2024	STATE OF ODISHA ASHWINEE KUMAR DAS VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
40	D-BLAPL/34116/2024	STATE OF ODISHA MANAS PRUSTY @ MANAS RANJAN PRUSTY VS	BISWAJIT PASAYAT VS	// JAJPUR ROAD /255 /2024 ()	
41	D-BLAPL/34127/2024	STATE OF ODISHA UMESH KUMAR KARAN VS	PRAVASH CHANDRA JENA VS	// JALESWAR /117 /2024 ()	
42	D-BLAPL/34130/2024	STATE OF ODISHA ANKIT KUMAR SAHU @ ANKIT SAHU VS	BHARAT BHUSAN ROUSTRAY VS	// PLANTSITE /214 /2022 ()	
43	D-BLAPL/34133/2024	STATE OF ODISHA SAGAR BINDHANI VS	SURENDRA KUMAR BISWAL VS	// KHAJURIPADA /126 /2024 ()	
44	D-BLAPL/34135/2024	STATE OF ODISHA SHYAM SUNDAR SWAIN VS	BIKRAM CHANDRA GHADAI VS	// DELANGA /330 /2023 ()	
45	D-BLAPL/34136/2024	STATE OF ODISHA JHUNU BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	// DHENKANAL SADAR /266 /2022 ()	AOR20220000371C202400101

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46	D-BLAPL/34141/2024	R AKASH BEHERA VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /520 /2024 () //	
47	D-CMAPL/47664/2024	BHAGYALATA PANDA VS DHIRINDRA KUMAR PATI	ADV VS	// () //	AOR20220003275C202400016
48	D-CMAPL/47666/2024	MANORAMA MAHAPATRA VS DHIRINDRA KUMAR PATI	ADV VS	// () //	AOR20220003275C202400019
49	D-CMAPL/47667/2024	URMILA MAHAPATRA VS DHIRINDRA KUMAR PATI	ADV VS	// () //	AOR20220003275C202400020
50	D-CMP/47597/2024	DINABANDHU ORAM VS DUKHI ORAM	GOPINATH MISHRA VS	// () //	
51	D-CMP/47604/2024	BABAJI SAMAL VS HESAN ALLI SAHA	SURESH CHANDRA PRADHAN VS	// () //	AOR20220003509C202400043
52	D-CMP/47619/2024	SANTOSH KUMAR MALLICK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	
53	D-CMP/47644/2024	DURGA RANI DANDAPAT VS ALOK KUMAR DANDAPAT	DWARIKA PRASAD MOHANTY VS	// () //	
54	D-CMP/47713/2024	PRATIMA SWAIN VS LAXMIDHARA BISWAL	BINAYAK MOHAPATRA VS	// () //	
55	D-CMP/47726/2024	ABDUL MANSUR KHAN VS SK. SAIMUDDIN	JAYANTA KUMAR MAJHI VS	// () //	
56	D-CMP/47752/2024	PARESH NATH MOHANTY VS PRITAM KUMAR DAS	BIBEKANANDA BHUYAN VS	// () //	
57	D-CONTAC/47654/2024	SUPRIYA NAIK	AKSHAYA KUMAR NAYAK	//	

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		VS	VS	0	
58	D-CONTC/47575/2024	LT. GENERAL AJAY KUMAR SINGH, ASC, RASHIA NANDA KUMBHAR	ADV.	//	
		VS	VS	0	
59	D-CONTC/47577/2024	JYOTSNA MAJHI, TAHASILDAR, BANGAMUNDA JAGADISH KUMBHAR	ADV.	//	
		VS	VS	0	
60	D-CONTC/47585/2024	JYOTSNA MAJHI, TAHASILDAR, BANGAMUNDA HRUSIKESH DASH	ADV.	//	
		VS	VS	0	
61	D-CONTC/47601/2024	ANU GARG, ADDL. CHIEF SECY. CUM PRINCIPAL SECY., WATER RESOURCES DEPT., BBSR JAGANNATH DAS	ADV	//	AOR20220001789C202400035
		VS	VS	0	
62	D-CONTC/47602/2024	ANU GARG, I.A.S., PRINCIPAL SECY, W.R.DEPTT RAMAKANTA PATTANAYAK	ADV.	//	
		VS	VS	0	
63	D-CONTC/47613/2024	RAJESH PRABHAKAR PATIL, I.A.S, BHASKAR CHANDRA KHUNTIA	ADV.	//	
		VS	VS	0	
64	D-CONTC/47622/2024	PRACHI TANAYA GIRI, INCHARGE DISTRICT EDUCATION OFFICER, BALASORE SANTILATA MALLIK	DIPAK RANJAN MISHRA	//	
		VS	VS	0	
65	D-CONTC/47625/2024	MASHA MURMU, REGIONAL MANAGER, SBI, JAJPUR ROAD NALINIKANTA JENA	ADV.	//	
		VS	VS	0	
66	D-CONTC/47629/2024	RAJESH PRAVAKAR PATIL, I.A.S. ALIRANI PATRA	ADV.	//	
		VS	VS	0	
67	D-CONTC/47633/2024	GOURI RANI NAYAK, I.A.S, REBATI NAYAK	ADV.	//	
		VS	VS	0	
68	D-CONTC/47635/2024	GOURI RANI NAYAK, I.A.S, GULSHAN KUMAR NAYAK	ADV.	//	
		VS	VS	0	

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69	D-CONTC/47637/2024	GOURI RANI NAYAK, I.A.S, ITISHREE BEHERA VS	ADV. VS	// // 0	
70	D-CONTC/47640/2024	GOURI RANI NAYAK, I.A.S, ITISHREE PRIYADARSINI VS	ADV. VS	// // 0	
71	D-CONTC/47641/2024	GOURI RANI NAYAK, I.A.S, ASHOK KUMAR DAS @ DASH VS	ADV. VS	// // 0	
72	D-CONTC/47660/2024	ARAVIND AGARWAL, SECRETARY, HIGHER EDUCATION DEPARTMENT SWAGATIKA MISHRA VS	ADV. VS	// // 0	
73	D-CONTC/47669/2024	SHALINI PANDIT, I.A.S, MAMATA SWAIN VS	ADV. VS	// // 0	
74	D-CONTC/47673/2024	SHALINI PANDIT, I.A.S, SHISHIR KU.PARHI VS	ADV. VS	// // 0	
75	D-CONTC/47677/2024	ARAVIND AGARWAL, I.A.S, SAHADEB NAIK VS	ADV. VS	// // 0	
76	D-CONTC/47681/2024	ARAVIND AGARWAL, I.A.S, PRAKASH KUMAR BEHERA VS	ADV. VS	// // 0	
77	D-CONTC/47686/2024	ARAVIND AGARWAL, I.A.S, JAYANTA KUMAR TRIPATHY VS	ADV. VS	// // 0	
78	D-CONTC/47700/2024	ARAVIND AGARWAL, I.A.S, BHAJA KISHORE ROUT VS	BAIVAV MISHRA VS	// // 0	
79	D-CONTC/47701/2024	GOURAV SHIVAJI ISALWAR, COLLECTOR, BOLANGIR UMESH CHANDRA MAHANTA VS	ADV. VS	// // 0	
		LAMBODAR SAHU, EXECUTIVE OFFICER, KARANJIA		//	

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80	D-CONTC/47709/2024	RITA MAHAPATRA VS YESHWANT KUMAR JETHWA, I.P.S,	ADV. VS	// ()	
81	D-CONTC/47712/2024	BHABAGRAHI SAMANTARAY VS ANU GARG, I.A.S,	SHASHI BHUSAN JENA VS	// ()	
82	D-CONTC/47727/2024	MANAS KUMAR BEHERA VS DILIP KUMAR MAJHI, TAHASILDAR, PIPILI	ADV. VS	// ()	
83	D-CONTC/47739/2024	DILIP KUMAR JENA VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	ADV. VS	// ()	
84	D-CONTC/47751/2024	M/S. SANTOSH KUMAR AND CO., DHENKANAL VS SANJAY KUMAR SINGH, I.A.S.	BIRAJA PRASAD TRIPATHY VS	// ()	
85	D-CONTC/47755/2024	KALPANA NATH VS NIBEDITA PANI, DISTRICT EDUCATION OFFICER, DHENKANAL	ADV. VS	// ()	
86	D-CRLA/33996/2024	SATYANARAYAN SATAPATHY VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	VIGILANCE PS (BERHAMPUR) /49 /2010 ()	
87	D-CRLA/34030/2024	BIRANCHI KUMAR PANDA VS STATE OF ODISHA	BISWARANJAN SWAIN VS	FATEGADA /136 /2015 ()	
88	D-CRLA/34034/2024	ROHIT MALLICK VS STATE OF ODISHA	PULAKESH MOHANTY VS	HARABHANGA /41 /2022 ()	
89	D-CRLA/34035/2024	GAGAN BIHARI MALIK VS STATE OF ODISHA	RAMESH SAHOO VS	KEONJHAR SADAR /115 /2016 ()	
90	D-CRLA/34089/2024	AJAY ORAM VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SASON /202 /2020 ()	
91	D-CRLA/34110/2024	LAXMAN TUDU	BASANTA KUMAR DAS	KULIANA /149 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/33977/2024	RANJITA SINGH BARIHA	BHARAT BHUSAN ROUTRAY	/ /0	
		VS	VS	()	
		LOHITANDU DHAL		//	
93	D-CRLMC/33987/2024	SAROJ LAKRA	DHIRENDRA KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/33993/2024	ARUN KUMAR MOHANTY	DEBA PRASAD DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
95	D-CRLMC/33999/2024	PRABEER KUMAR RATHA	SUSANTA KUMAR BARAL	SALIPUR /71 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/34015/2024	JAYAKRUSHNA PANDA	HARIPAD MOHANTY	CUTTACK VIGILANCE /28 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/34016/2024	THE SAMBAD, SAMBALPUR	BAIBASWATA PANIGRAHI	SAMBALPUR TOWN /153 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/34020/2024	SURESH HARIJAN	MANORANJAN PADHY	BOIPARIGUDA /78 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/34022/2024	SURESH HARIJAN	MANORANJAN PADHY	BOIPARIGUDA /98 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/34026/2024	RAMACHANDRA PUTEL	SATYAJIT MOHAPATRA	MANAMUNDA /65 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/34028/2024	HAPI@BICHITRA MALIK	SURESH CHANDRA PRADHAN	RAJNAGAR /90 /2022	AOR20220003509C202400044
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/34029/2024	SK.TAIRUDDIN	AMULYA RATNA PANDA	JALESWAR /244 /2024	
		VS	VS	()	

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103	D-CRLMC/34058/2024	STATE OF ODISHA SUBHAJIT MALLA@HAPPY VS	SURYA NARAYAN BISWAL VS	// LAXMISAGAR P.S. /363 /2022 ()	AOR20220002374C202400010
104	D-CRLMC/34067/2024	STATE OF ODISHA BAIKUNTHANATH PATTANAIAK VS	PRASANTA KUMAR NANDA VS	// / /0 ()	
105	D-CRLMC/34069/2024	REPUBLIC OF INDIA(CBI) BINAYA KUMAR SAHOO@BINAYAK KUMAR SAHOO	AYANTI DAS VS	// JAGATSINGPUR /942 /2024 ()	
106	D-CRLMC/34087/2024	STATE OF ODISHA OMPRAKASH KEDIA VS	SIDHESWAR MALLIK VS	// / /0 ()	
107	D-CRLMC/34094/2024	STATE OF ODISHA (HOME) PRADEEP KUMAR DASH VS	MANAS KUMAR CHAND VS	// JAJPUR ROAD /152 /2023 ()	
108	D-CRLMC/34098/2024	STATE OF ODISHA DEBENDRA NIRIKI VS	AJAYA KUMAR PRADHAN VS	// SEMILLIGUDA /42 /2020 ()	
109	D-CRLMC/34104/2024	STATE OF ODISHA SANJIB KUMAR PASAYAT VS	AJIT KUMAR PANDA VS	// / /0 ()	
110	D-CRLMC/34114/2024	STATE OF ODISHA SURYANARAYAN SINGH VS	P.K.SAHOO VS	// BHUBANESWAR CBI /4 /2021 ()	
111	D-CRLMC/34118/2024	SUPERINTENDENT OF POLICE, CBI, ACB, BBSR PATI NAYAK VS	BYOMAKESH TRIPATHY VS	// BARKOTE /280 /2024 ()	
112	D-CRLMC/34119/2024	STATE OF ODISHA BANAMALI NAYAK VS	RANJIT MOHANTY VS	// MAHAKALPARA /55 /2018 ()	
113	D-CRLMC/34123/2024	STATE OF ODISHA GOPAL BARIK VS	SULOCHANA PATRO VS	// PURUSHOTTAMPUR /168 /2013 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/34055/2024	SOUBHAGINI PATRA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA(SR. ADV.) VS	CHANDANPUR /65 /2024 () //	
115	D-CRLMP/34076/2024	SUJATA DAS VS STATE OF ODISHA	JIBANKANTA PATTANAIAK VS	BANIGOCHA /64 /2024 () //	
116	D-CRLMP/34122/2024	SUBHALAXMI MALLICK VS STATE OF ODISHA	BIRAJA SANKAR MISHRA VS	/ /0 () //	
117	D-CRLREV/34031/2024	MANOJ KUMAR SENAPATI VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 () //	
118	D-CRLREV/34072/2024	KESHAB RANA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	DUNGURIPALI /123 /1998 () //	
119	D-FAO/47631/2024	MANAGING COMMITTEE OF JANAKALYAN BALIKAJANAKALYAN BALIKAJANAKALYAN VS STATE OF ODISHA	ADARSH KUMAR SINGH(SR. ADV.) VS	/ / () //	
120	D-JCRLA/34052/2024	DILLIP BENTKAR VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /15 /2021 () //	
121	D-JCRLA/34054/2024	NABAKISHORE PANDA VS STATE OF ODISHA	ADV. VS	PANDAPADA /20 /2019 () //	
122	D-JCRLA/34056/2024	PRAKASH CHANDRA NAIK VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /24 /2019 () //	
123	D-MACA/47591/2024	DAYANATH NAIK VS BISWANATH NAIK	DHANANJAYA MUND VS	/ / () //	
124	D-MACA/47595/2024	SURENDRANATH MAHAPATRA VS LIMONLINER INDIA PVT.LTD.	DHANANJAYA MUND VS	/ / () //	
125	D-MACA/47655/2024	THE ORIENTAL INSURANCE CO. LTD., BBSR	RIMJHIMBALA PATI	/ /	

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		VS	VS	0	
		ASIT KUMAR SAHOO		//	
126	D-MACA/47678/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,	ABHIRM DASH	//	
		VS	VS	0	
		MD. ALARAKHA		//	
127	D-MACA/47687/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.,	ABHIRM DASH	//	
		VS	VS	0	
		PRAMILA KUMARI		//	
128	D-MACA/47699/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.,	ABHIRM DASH	//	
		VS	VS	0	
		KARUNA MANDAL		//	
129	D-MACA/47718/2024	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,GANJAM	ADAM ALI KHAN	//	
		VS	VS	0	
		SUBAS DALAI		//	
130	D-MACA/47724/2024	NEW INDIA INSURANCE CO.LTD., KHURDA	ADAM ALI KHAN	//	
		VS	VS	0	
		JAYANTI PRADHAN		//	
131	D-MATA/47662/2024	VIKRANT SWAIN	RANJITA MOHAPATRA	//	
		VS	VS	0	
		NIRLIPTA SWAIN		//	
132	D-MATA/47756/2024	RAJ KISHORE MOHANTY	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		SINGDHA PATNAIK @ MOHANTY		//	
133	D-RPFAM/47610/2024	JAYASHREE DEHURY @ BISWAL	SIBARANJAN POLAI	//	
		VS	VS	0	
		SABYASACHI BISWAL		//	
134	D-RPFAM/47638/2024	SUBRAT KUMAR NAIK @ SUBRAT NAIK	TAPASWINI SINHA	//	
		VS	VS	0	
		RASHMITA ACHARYA		//	
135	D-RPFAM/47758/2024	SUBRAT NAHAK	SUJATA JENA	//	
		VS	VS	0	
		ANULEKHA PRIYADARSHINI NATH		//	
136	D-RSA/47594/2024	GITA PRADHAN	SANTI PRAKASH MOHANTY	//	
		VS	VS	0	

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137	D-RSA/47649/2024	PRAKASH KUMAR PRADHAN KODO BEWA VS STATE OF ODISHA	DEBABRATA DASH VS	// // 0 //	
138	D-RSA/47738/2024	KHAGAPATI NAYAK@DHOBA VS PRATIMA NAYAK	BASUDEV MISHRA VS	// 0 //	
139	D-RVWPET/47599/2024	G.M. (TECHNICAL), BBSR VS JAGADISH SAHU	UMESH CHANDRA MOHANTY VS	// 0 //	
140	D-RVWPET/47600/2024	GENERAL MANAGER (TECHNICAL), BBSR VS HRUDAYANANDA PRADHAN	UMESH CHANDRA MOHANTY VS	// 0 //	
141	D-RVWPET/47607/2024	GENERAL MANAGER (TECHNICAL), NATIONAL HIGHWAY AUTHORITY OF INDIA VS NARAD SAHU@NARADA SAHU	UMESH CHANDRA MOHANTY VS	// 0 //	
142	D-RVWPET/47608/2024	GENERAL MANAGER, NHAI, KHORDHA VS KAMAL GUPTA @ KAMALA KUMAR GUPTA	UMESH CHANDRA MOHANTY VS	// 0 //	
143	D-RVWPET/47730/2024	G.M. (TECHNICAL), NHAI, BBSR VS KUNDAN GUPTA	UMESH CHANDRA MOHANTY VS	// 0 //	
144	D-RVWPET/47731/2024	GENERAL MANAGER,(NHAI), KHORDHA VS U.SATYANARAYAN @ V.SATYANARAYAN @	UMESH CHANDRA MOHANTY VS	// 0 //	
145	D-RVWPET/47733/2024	G.M. (TECHNICAL), NHAI, BBSR VS CHILIKURI VENKENNA@C.H VENKANA	UMESH CHANDRA MOHANTY VS	// 0 //	
146	D-RVWPET/47735/2024	GENERAL MANAGER(TECHNICAL), NHAI, BBSR VS FULCHAND GUPTA	UMESH CHANDRA MOHANTY VS	// 0 //	
147	D-TRP(C)/47642/2024	MINANAYANA DASH VS MILLAN KUMAR TRIPATHY	PRAVAT RANJAN SUTAR VS	// 0 //	

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148	D-TRP(C)/47647/2024	UMAKANTA SIAL VS KABITA SIAL	DEBASISH PATNAIK VS	// ()	
149	D-TRP(C)/47670/2024	JAYAPRADA BEHERA @ SETHY VS SATYASAI SETHY	MAHADEV SAHU VS	// ()	AOR20220002238C202400019
150	D-TRP(C)/47672/2024	SANTI KUMARI DASH VS SUKANTA DASH	TANMAY MISHRA VS	// ()	
151	D-WA/47567/2024	VICE CHANCELLOR, O.U.A.T., BBSR VS LAXMIKANTA PATTANAYAK	MANOJA KUMAR KHUNTIA VS	// ()	
152	D-WA/47590/2024	STATE OF ODISHA VS MAYADHAR DASH	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()	LOD20240000200C202400211
153	D-WA/47605/2024	STATE OF ODISHA VS PADMANAV KHUNTIA	DEBASIS NAYAK,A.G.A VS	// ()	LOD20240000172C202400291
154	D-WA/47606/2024	STATE OF ODISHA VS SIBA PRASAD DUTTA	SURYA NARAYAN PATNAIK,A.G.A VS	// ()	LOD20240000194C202400218
155	D-WA/47616/2024	BIJAYA BHASKAR SINGH SAMANTA VS DISTRICT SPORTS OFFICER, GANJAM	BIBHU PRASAD DAS VS	// ()	
156	D-WA/47617/2024	LALIT KUMAR VS UNION OF INDIA	RAMESH CHANDRA SWAIN VS	// ()	
157	D-WP(C)/47560/2024	TRINATH DASH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202400017
158	D-WP(C)/47561/2024	NITYANANDA SAHOO VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// ()	AOR20220003509C202400038
159	D-WP(C)/47562/2024	PANCHANAN DAS	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202400185

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		VS	VS	()	
160	D-WP(C)/47563/2024	STATE OF ODISHA CHAITANYA MADHUAL	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202400186
		VS	VS	()	
161	D-WP(C)/47564/2024	STATE OF ODISHA SURESH PANDIT	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202400184
		VS	VS	()	
162	D-WP(C)/47565/2024	STATE OF ODISHA PRATIMA MOHANTY	DEEPAK KUMAR PANI	//	AOR20220004106C202400031
		VS	VS	()	
163	D-WP(C)/47566/2024	STATE OF ODISHA APARAJITA MAHANTY	SURESH CHANDRA PRADHAN	//	AOR20220003509C202400039
		VS	VS	()	
164	D-WP(C)/47568/2024	STATE OF ODISHA TARANISEN SETH	SAROJ KUMAR PADHY	//	
		VS	VS	()	
165	D-WP(C)/47569/2024	STATE OF ODISHA MANGAL BISWAL	SAROJ KUMAR PADHY	//	
		VS	VS	()	
166	D-WP(C)/47570/2024	STATE OF ODISHA SHRAWAN KUMAR LATH	BHARAT BHUSAN ROURAY	//	
		VS	VS	()	
167	D-WP(C)/47571/2024	THE COLLECTOR CUM D.M, BARAGARH PRASANTA KUMAR MALLICK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
168	D-WP(C)/47572/2024	STATE OF ODISHA RAMESH CHANDRA PANDA	PRAMOD KUMAR ROUT	//	
		VS	VS	()	
169	D-WP(C)/47573/2024	STATE OF ODISHA DURGA CHARAN JENA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
170	D-WP(C)/47574/2024	STATE OF ODISHA PRIYANKA LATH	BHARAT BHUSAN ROURAY	//	
		VS	VS	()	

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171	D-WP(C)/47576/2024 WP(C)/27943/2024	THE COLLECTOR-CUM-DISTRICT MAGISTRATE, BARGARH DR.JHASAKETAN PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0 //	
172	D-WP(C)/47578/2024	N. VINAYA KUMAR REDDY VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202400051
173	D-WP(C)/47579/2024	PRADYUMNA KUMAR DAS VS STATE OF ODISHA.	SURESH CH. PRADHAN VS	// 0 //	AOR20220003509C202400040
174	D-WP(C)/47580/2024	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //	AOR20220003509C202400041
175	D-WP(C)/47581/2024	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //	AOR20220003509C202400042
176	D-WP(C)/47582/2024	JAGDISH CHANDRA BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //	
177	D-WP(C)/47583/2024 WP(C)/27977/2024	RASMITA GARNAIK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
178	D-WP(C)/47584/2024	NAMITA BEHERA VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //	
179	D-WP(C)/47586/2024	MONORAMA BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
180	D-WP(C)/47587/2024	GYANA RANJAN MOHANTY VS THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK	ASIT KUMAR DASH VS	// 0 //	
181	D-WP(C)/47588/2024	JHANSI MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	

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182	D-WP(C)/47589/2024	TRINATH BHOI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //	
183	D-WP(C)/47592/2024	SANKAR PRASAD MANIA VS COLLECTOR, JAGATSINGHPUR	KARUNAKAR GAYA VS	// 0 //	
184	D-WP(C)/47593/2024	SABITA BEHERA VS REGISTRAR, COOPERATIVE SOCIETIES	BAIDHAR SAHOO VS	// 0 //	
185	D-WP(C)/47596/2024 WP(C)/28002/2024	UMESH UGAR VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
186	D-WP(C)/47598/2024 WP(C)/28007/2024	JALANDHAR MUNA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
187	D-WP(C)/47603/2024	JHUNU NAG @ SHA VS CHANDRAKANTA SHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
188	D-WP(C)/47609/2024	SHYAM SUNDAR BISWAL VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //	
189	D-WP(C)/47611/2024	PRANABATI NANDA VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //	
190	D-WP(C)/47612/2024	KALINGA WARRIOR, CUTTACK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400072
191	D-WP(C)/47614/2024	SIBA SHANKAR PATTANAYAK VS STATE OF ODISHA	BINI MISHRA VS	// 0 //	
192	D-WP(C)/47615/2024	BIRENDRA KUMAR BARIHA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
193	D-WP(C)/47618/2024	LAXMIKANTA PANIGRAHI	KANANBALA ROY CHOUDHURY	//	

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		VS	VS	0	
		THE COMMISSIONER CT AND GST ODISHA		//	
194	D-WP(C)/47620/2024	ABINASH SWAIN	AMIYA KUMAR MISHRA -2	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/47621/2024	REHNA BIBI	SATYA RANJAN MOHAPATRA	//	
		VS	VS	0	
		ADDL SUB COLLECTOR JAJPUR		//	
196	D-WP(C)/47623/2024	JUGAL KISHORE NAYAK	SATYA RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/47624/2024	SURESH CHANDRA DAS	BIKRAM SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/47626/2024	BIBHISAN MEHER	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/47627/2024	BISWAJIT JENA	DINESH KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/47628/2024	SUBHRA DAS	BIKRAM SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/47630/2024	JADUNATH MEHER	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
202	D-WP(C)/47632/2024	SUMANTA KUMAR PARIDA	BIJAYA KUMAR SAHOO	//	
		VS	VS	0	
		REGIONAL CHIEF CONSERVATOR OF FORESTS, BBSR		//	
203	D-WP(C)/47634/2024	GURUBARI SAHU	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/47636/2024	GANESH CHANDRA DAS	AMBUJA BANDHU PARIDA	//	
		VS	VS	0	

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205	D-WP(C)/47639/2024	STATE OF ODISHA GOPAL CHANDRA DAS VS	BIKRAM SENAPATI VS	// // 0	
206	D-WP(C)/47643/2024	STATE OF ODISHA GOBINDA CHHURRIA VS	SAURAV TIBREWAL VS	// // 0	
207	D-WP(C)/47645/2024	STATE OF ODISHA AJIT PAIKRAY JAGADEV MOHAPATRA VS	BANSHIDHAR BAUG VS	// // 0	AOR20220002374C202400011
208	D-WP(C)/47646/2024	STATE OF ODISHA DASARATHI SAHU VS	SUSMITA PATRNAIK VS	// // 0	
209	D-WP(C)/47648/2024	STATE OF ODISHA SABITA MOHAPATRA VS	SASWATI MOHAPATRA VS	// // 0	
210	D-WP(C)/47650/2024	STATE OF ODISHA HARAPRIYA BEHERA VS	DURGESH NARAYAN RATH VS	// // 0	
211	D-WP(C)/47651/2024	STATE OF ORISSA NARENDRA PRASAD NAYAK VS	AUROVINDA MOHANTY VS	// // 0	
212	D-WP(C)/47652/2024	UNION OF INDIA HEMANANDA KHATUA VS	DEBABRATA DASH VS	// // 0	
213	D-WP(C)/47653/2024	STATE OF ODISHA KRISHNA CHANDRA PALEI VS	PRABHAT KUMAR PRAHARAJ VS	// // 0	
214	D-WP(C)/47656/2024	SUKADEB PALEI RITA PRADHANI VS	DR. BINODA KUMAR MISHRA VS	// // 0	
215	D-WP(C)/47657/2024	STATE OF ODISHA NILADRI BIHARI DASH VS	SUVASHISH PATTANAIAK VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/47658/2024	RABINARAYAN BARAD VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //	
217	D-WP(C)/47659/2024	RAMESH CHANDRA SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
218	D-WP(C)/47661/2024	ANTARYAMI BEHERA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
219	D-WP(C)/47663/2024	JOGESWAR SARANGI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //	
220	D-WP(C)/47665/2024	JAYANTA KUMAR PRADHANI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
221	D-WP(C)/47668/2024	PADMA CHARAN MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
222	D-WP(C)/47671/2024 WP(C)/27995/2024	KRUSHNAPRIYA SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
223	D-WP(C)/47674/2024	MITRABADI MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
224	D-WP(C)/47675/2024	MUKUNDA KANHAR VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //	
225	D-WP(C)/47676/2024	MANISHA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
226	D-WP(C)/47679/2024	SATYABHAMA DAS VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //	
227	D-WP(C)/47680/2024	DR. RAYGURU AKSHYA KUMAR DAS	SAMEER KUMAR DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/47682/2024	TARINEE PRASAD	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/47683/2024	MOHAN BEHERA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/47684/2024	SASIKALA PRADHAN	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/47685/2024	SOBHAKAR NAYAK	SUBRATA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/47688/2024	M/S SHREE SAND PROCESSING GRADING AND PACKING	SUNBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/47689/2024	M/S MESCO KALINGA STEEL LTD., BHUBANESWAR	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/47690/2024	REATNAKAR NAYAK	SUBRATA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/47691/2024	DAMAYANTI PANDA	DILIP KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/47692/2024	ANJAN KUMAR BRAMHA	SHIVSANKAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/47693/2024	VIDYA SINGH	RAJENDRA KUMAR PRADHAN	//	
		VS	VS	0	
		SECRETARY TO REVENUE DIVISIONAL COMMISSIONER		//	
238	D-WP(C)/47694/2024	SAHADEB NAYAK	SUBRATA PANDA	//	
		VS	VS	0	

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239	D-WP(C)/47695/2024	STATE OF ODISHA ASWINI KUMAR PRADHAN VS	SAROJ KUMAR MISHRA VS	// // ()	AOD20240000678C202400017
240	D-WP(C)/47696/2024	STATE OF ODISHA SRIKANTA SAHOO VS	BIBHU PRASAD TRIPATHY VS	// // ()	
241	D-WP(C)/47697/2024	STATE OF ODISHA CHAMARA SETH VS	SAROJ KUMAR MISHRA VS	// // ()	AOD20240000678C202400018
242	D-WP(C)/47698/2024	STATE OF ODISHA M/S. ANUSUYA STRUCTURAL ENGINEERS PVT. LTDS. VS	ABHIR KANTA SAMAL VS	// // ()	
243	D-WP(C)/47702/2024	STATE OF ODISHA SANGITA NAYAK VS	SAROJ KUMAR PADHI VS	// // ()	
244	D-WP(C)/47703/2024	STATE OF ODISHA MAHESWATA PARIDA VS	PRASANNA KUMAR MISRA VS	// // ()	
245	D-WP(C)/47704/2024	STATE OF ODISHA PRASANTA KUMAR PANDA VS	KRISHNA CHANDRA SAHU VS	// // ()	
246	D-WP(C)/47705/2024	STATE OF ODISHA SWARNALATA ROUT VS	KRISHNA CHANDRA SAHU VS	// // ()	
247	D-WP(C)/47706/2024	STATE OF ODISHA RASANANDA MOHARANA VS	KRISHNA CHANDRA SAHU VS	// // ()	
248	D-WP(C)/47707/2024	STATE OF ODISHA JAYASHRI PRIYADARSHINI SATAPATHY VS	KRISHNA CHANDRA SAHU VS	// // ()	
249	D-WP(C)/47708/2024	STATE OF ODISHA PRAFULLA KUMAR PARIDA VS	KUNAL KUMAR SWAIN VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/47710/2024	ANGOORBALA RATH VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
251	D-WP(C)/47711/2024	M/S SHREE INDUSTRIES, CUTTACK VS	PARTHA MUKHERJI VS	// 0	
252	D-WP(C)/47714/2024	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION INDUSTRIAL ESTATE (IDCO),CUTTACK YASH RAJ ENTERPRISES, CHANDRASEKHARPUR, BISSYASACHI MISHRA VS	VS VS	// 0 //	
253	D-WP(C)/47715/2024	PHULAMANI MURMU VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //	
254	D-WP(C)/47716/2024	LOKANATH BASKEY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
255	D-WP(C)/47717/2024	SUBHRARANI SAHOO VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //	
256	D-WP(C)/47719/2024	SANTOSH KUMAR ROUL @ SRIMAD SARTHI VS NATIONAL FACELESS ASSESSMENT CENTRE, DELHI	AVIJIT PATNAIK VS	// 0 //	
257	D-WP(C)/47720/2024	BIJAYA KUMAR RANA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
258	D-WP(C)/47721/2024	PRAVAT KUMAR DASH VS COLLECTOR, CUTTACK	AJIT CH MOHAPATRA VS	// 0 //	
259	D-WP(C)/47722/2024	MANJULATA BISI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	AOD20240000678C202400021
260	D-WP(C)/47723/2024	PRAKASH KUMAR BISWAL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	AOD20240000678C202400019
261	D-WP(C)/47725/2024	DEBENDRA BHOI	SAROJ KUMAR MISHRA	//	AOD20240000678C202400020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/47728/2024	ANASWIYA SARANGI	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/47729/2024	SNEHALATA SAHU	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/47732/2024	GADADHAR MOHAPATRA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/47734/2024	M/S. GVPR ENGINEERS LIMITED, BBSR	PRANAYA SAHOO	//	
		VS	VS	0	
		THE ASSISTANT COMNR OF STATE TAX, BBSR- III CIRCLE		//	
266	D-WP(C)/47736/2024	DASHAMI BAGARTI	SAROJ KUMAR MISHRA	//	AOD20240000678C202400023
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/47737/2024	BIDYUT MANJARI PRADHAN	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/47740/2024	PRAVAT SAYANTI	GOPAL CHARAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/47741/2024	CHANDRAGUPTA PRASAD	GHANASHYAM NAMTOAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/47742/2024	DINESH KUMAR AGARWALA	BIJAY KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/47743/2024	SUBALA MAJHI	SAURAV TIBREWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/47744/2024	CHANDRAGUPTA PRASAD	GHANASHYAM NAMTOAR	//	
		VS	VS	0	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/47745/2024	STATE OF ODISHA DR. PRAFULLA KUMAR PANDA VS	NIRANJAN LENKA VS	// // 0	
274	D-WP(C)/47746/2024	STATE OF ODISHA SARASWATI KISKU VS	AMIT PRASAD BOSE VS	// // 0	
275	D-WP(C)/47747/2024	PARAU TUDU JAGADISH DEBTA VS	SAROJ KUMAR MISHRA VS	// // 0	AOD20240000678C202400022
276	D-WP(C)/47748/2024	STATE OF ODISHA DEBENDRA BAGHA VS	SAROJ KUMAR MISHRA VS	// // 0	AOD20240000678C202400024
277	D-WP(C)/47749/2024	STATE OF ODISHA M/S KALUA RICE MILL VS	BHARAT JALLI VS	// // 0	
278	D-WP(C)/47750/2024	THE CHAIRMAN IFFCO TOKIO GENERAL INSURANCE COMPANY LTD URMILA JENA VS	AMIT PRASAD BOSE VS	// // 0	
279	D-WP(C)/47753/2024	STATE OF ODISHA EXECUTIVE ENGINEER ELECTRICAL STORES DIVISION VS	KUNAL KUNESH CHANDRA DASH VS	// // 0	
280	D-WP(C)/47754/2024	DIRECTOR OF INDUSTRIES CUM CHAIRMAN PRAMOD BALIARSINGH VS	MSEFC LALATENDU SAMANTARAY VS	// // 0	
281	D-WP(C)/47757/2024	STATE OF ODISHA UMAKANTA PANDA VS	KUNAL KUMAR SWAIN VS	// // 0	
282	D-WP(C)/47759/2024	STATE OF ODISHA TRINATH GIRI VS	AMIT PRASAD BOSE VS	// // 0	
283	D-WP(C)/47760/2024	STATE OF ORISSA BHRAMARABAR MALIK VS	SAROJANANDA MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/47761/2024	TULASI MEHER VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //	
285	D-WP(C)/47762/2024	SANGITA MOHAPATRA VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //	
286	D-WP(C)/47763/2024	REENA PADHAN VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //	
287	D-WP(C)/47764/2024	NIRANJAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
288	D-WP(C)/47765/2024	PRANAKRUSHNA BARIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
289	D-WP(C)/47766/2024	SHIBA SANKAR MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
290	D-WP(C)/47767/2024	AJIT KUMAR SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	
291	D-WP(C)/47768/2024	JOGINATH DAS VS ODISHA PUBLIC SERVICE COMMISSION	PABITRA KUMAR NAYAK VS	// 0 //	
292	D-WP(C)/47769/2024	RASHMIRANJAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
293	D-WP(C)/47770/2024	ABHIRAM KADRAKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
294	D-WP(C)/47771/2024	SRIKANTA MOHANTY VS STATE OF ODISHA	ARYA TRIPATHY VS	// 0 //	
295	D-WP(C)/47772/2024	NIRANJAN SATPATHY	DAYANIDHI MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		CHIEF MANAGER, ROSARB, SAMBALPUR		//	
296	D-WP(C)/47773/2024	SRIKANTA MOHANTY	ARYA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WPCRL/33981/2024	NILAKANTHA PRADHAN	JANMEJAYA KATIKIA	//0	
		VS	VS	()	
		GOVT. OF INDIA		//	
298	D-ABLAPL/33978/2024	RAMESH CHANDRA MAHALIK @ MOHALIK	BISWORANJAN SWAIN	NAIKANI-DIHI /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/33979/2024	GHALU MAHALIK @ MOHALIK	BISWORANJAN SWAIN	NAIKANI-DIHI /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/33980/2024	BHARAT BHANJA	PRABHAT KUMAR PRAHARAJ	CHOUWAR /561 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/33982/2024 ABLAPL/12764/2024	MANDAKINI SAHU	SOUMYA KANTA TRPATHY	PALLAHARA /288 /2024	AOD20240000239C202400033
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/33983/2024	MANAS RANJAN SAHOO	BISWAJIT SAHOO	ODAGAON /328 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/33984/2024	AKHILESH SINGH	BISWAJIT SAHOO	KHETRARAJPUR /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/33986/2024	SUKURIA MALLICK	ARIJEET MISHRA	DASARATHPUR /164 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/33988/2024	SARAT CHNADRA SAHOO @ NIRANJAN SAHOO	JYOTI PATNAIK	TIRTOL /537 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/33995/2024	OMM @ OM BEHERA	BIRAJA PRASAD NANDA	TALCHER TOWN /1000 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/33997/2024	STATE OF ODISHA RANJAN NAYAK VS	BIBEKANANDA MAHAPATRA VS	// //0 ()	
308	D-ABLAPL/33998/2024	STATE OF ODISHA DILLIP @ MANMATH NATH @ MANMATH KUMAR	NAHRENDRA KUMAR MOHAPATRA VS	// MURUDA /54 /2015 ()	
309	D-ABLAPL/34002/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	TIRTH KUMAR SAHU VS	// DHUSURI /360 /2024 ()	
310	D-ABLAPL/34003/2024	STATE OF ODISHA RAJA @ PRADEEP KUMAR SETHI VS	DEEPAK KU SAHOO VS	// Tantiapal Marine /157 /2024 ()	
311	D-ABLAPL/34004/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	TIRTH KUMAR SAHU VS	// DHUSURI /376 /2024 ()	
312	D-ABLAPL/34006/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	TIRTH KUMAR SAHU VS	// DHUSURI /355 /2024 ()	
313	D-ABLAPL/34008/2024	STATE OF ODISHA SOUMYA RANJAN MOHAPATRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /431 /2024 ()	
314	D-ABLAPL/34009/2024	STATE OF ODISHA SHIVA PRASAD RATH @ TULU RATHA VS	SATYA SHIVA DASH VS	// DASARATHPUR /164 /2024 ()	
315	D-ABLAPL/34011/2024	STATE OF ODISHA SARAT GHADEI @ SARAT GHADUI VS	SATYA JEET ROUT VS	// KUNDHEIGOLA /214 /2024 ()	
316	D-ABLAPL/34018/2024	STATE OF ODISHA GOPAL BEHERA VS	SUSHANTA KUMAR JOSHI VS	// LARAMBA /127 /2021 ()	
317	D-ABLAPL/34019/2024	STATE OF ODISHA PRASANJIT NAYAK @ CHINTUN VS	SIDHARTHA DAS VS	// JAKHAPURA /178 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/34021/2024	BALARAM DALABEHERA VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	BAIDYANATHPUR /528 /2024 () //	AOR20220002077C202400056
319	D-ABLAPL/34023/2024	TAPAS KUMAR NARENDRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHANDAKA P.S. /359 /2024 () //	
320	D-ABLAPL/34025/2024	DEBABRATA SAHU VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202400091
321	D-ABLAPL/34032/2024	TARUA MOHANTY @ TARUN KANTA MOHANTY VS STATE OF ODISHA	BIKASH KUMAR KUND VS	MANCHESWAR P.S. /612 /2024 () //	
322	D-ABLAPL/34033/2024	SANJAY GIRI VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /186 /2024 () //	
323	D-ABLAPL/34036/2024	BIRENDRA GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 () //	
324	D-ABLAPL/34037/2024	TUNA NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDILI /228 /2024 () //	
325	D-ABLAPL/34039/2024	CHANDANESWAR MAHARANA @ MAHARNA @ CHANDANDEEP MOHANTY VS STATE OF ODISHA	CHANDANDEEP MOHANTY VS	//0 () //	
326	D-ABLAPL/34041/2024	JHARANA BISWAL VS STATE OF ODISHA	ARUNIMA DHAL SAMANTA VS	RAYAGADA TOWN /385 /2023 () //	
327	D-ABLAPL/34042/2024	DIPAK RANJAN SUBUDHI @ DIPU SUBUDHI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	TANGI (KHURDA) /227 /2024 () //	
328	D-ABLAPL/34043/2024	ZENITH NAYAK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	G.UDAYAGIRI /170 /2024 () //	
329	D-ABLAPL/34045/2024	PRATAP KUMAR SAHOO	AMITAV TRIPATHY	BEGUNIA P.S. /274 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/34046/2024	HENTA DALEI @ CHANCHALA DALEI	BIKRAM CHANDRA GHADEI	BALASORE SADAR /432 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/34047/2024	SANJU @ SANJUKTA SAMAL	KABIRAJ PRADHAN	RANPUR /5 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/34048/2024	RANJAN BEHERA	BIKRAM CHANDRA GHADEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/34049/2024	PAPU@TAPAS KUMAR PANIGRAHI	KHUSBU PANIGRAHI	BALASORE SADAR /449 /2024	AOR20220002787C202400138
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/34051/2024	SUDHIR BAG	SATYAPRAKASH MAHAPATRA	BIJEPUR /317 /2024	AOR20220001431C202400021
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/34053/2024	SUBRAT KUMAR NAYAK @ PAPU NAIK	KALINDA KUMAR ROUT	NAYAGARH /77 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/34057/2024	K.PRADEEP KUMAR DORA	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/34059/2024	SHIVA PRASAD RATH @ TULU RATHA	SATYA SHIVA DASH	DASARATHPUR /165 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/34062/2024	MUKESH BEHERA	MIHIR SEKHAR SAHOO	KUJANGA /538 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/34064/2024	ANANTA DALEI	SURYAKANTA DWIBEDI	FATEGARH /198 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/34066/2024	ALOK BEHERA @ ALOK KUMAR BEHERA	SURYAKANTA DWIBEDI	BALIKUDA /475 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/34068/2024	STATE OF ODISHA PADIP MULI @ PADIPA MULI @ PADA MULI VS	SURYAKANTA DWIBEDI VS	// FATEGARH /282 /2024 ()	
342	D-ABLAPL/34070/2024	STATE OF ODISHA RAMESH CHANDAN VS	HIMANSHU SEKHAR MISHRA VS	// DEOGAON /256 /2024 ()	
343	D-ABLAPL/34071/2024	STATE OF ODISHA RAJU HANTAL VS	PRASANTA KUMAR SAHOO VS	// CHITRAKONDA /155 /2023 ()	
344	D-ABLAPL/34073/2024	STATE OF ODISHA SANJAY KUMAR JENA @ SANJAY JENA VS	SUSANTA KUMAR LENKA VS	// JATNI P.S. /258 /2020 ()	
345	D-ABLAPL/34074/2024	STATE OF ODISHA LAXMI NARAYAN SAMAL @ BULU SAMAL VS	ANIRUDHA DAS VS	// SAMBALPUR VIGILANCE /40 /2023 ()	
346	D-ABLAPL/34075/2024	STATE OF ODISHA(VIG.) SUNIL DORA VS	MANORANJAN PADHI VS	// ODAGAON /222 /2024 ()	
347	D-ABLAPL/34077/2024	STATE OF ODISHA MANOJ MOHAPATRA VS	SOUMYA RANJAN PATI VS	// KANAS /242 /2024 ()	
348	D-ABLAPL/34079/2024	STATE OF ODISHA SILU JENA VS	PRASANT KUMAR BARIK VS	// BANSADA /146 /2024 ()	
349	D-ABLAPL/34082/2024	STATE OF ODISHA PRASANT KUMAR DAS VS	PRAKASH KUMAR SAMAL VS	// //0 ()	
350	D-ABLAPL/34085/2024	STATE OF ODISHA PRABHAT MOHANTY @ PRAVAT MOHANTY VS	PRADIPTA BEURA VS	// //0 ()	
351	D-ABLAPL/34086/2024	STATE OF ODISHA B.JAGANNATH PATRA @ B.JAGANATH PATRO VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /286 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/34090/2024	SABHALAM @SUBHALAM ADKATIA @MATI SUBHASANKAR VS STATE OF ODISHA	SANKAR B. SWAR SAHOO VS	KAKIRIGUMMA /57 /2020 () //	AOD20220004505C202400070
353	D-ABLAPL/34091/2024	SIBA SANKAR PRADHAN @ SIVARAM PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /291 /2024 () //	
354	D-ABLAPL/34092/2024	NIMAIN SWAIN VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /196 /2023 () //	AOR20220003509C202400045
355	D-ABLAPL/34099/2024	SHIBARAMA @ SIBARAM GOUDA VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /367 /2024 () //	
356	D-ABLAPL/34101/2024	DEEPAK KUMAR PADHI VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /402 /2024 () //	
357	D-ABLAPL/34102/2024	BUGURU LACHHAYA @ B.LACHHAYA VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /48 /2023 () //	
358	D-ABLAPL/34103/2024	PRABHAT KUMAR MISHRA @ PRAVAT KUMAR MISHRA VS STATE OF ODISHA(VIG.)	ANUPAM DASH VS	BALASORE VIGILANCE /40 /2003 () //	
359	D-ABLAPL/34105/2024	NARESH KEDIA @ NARESH KUMAR KEDIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LAXMISAGAR P.S. /528 /2024 () //	
360	D-ABLAPL/34106/2024	PRABHAT KUMAR MISHRA @ PRAVAT KUMAR MISHRA VS STATE OF ODISHA(VIG.)	ANUPAM DASH VS	BALASORE VIGILANCE /30 /2003 () //	
361	D-ABLAPL/34107/2024	RAHUL KEDIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LAXMISAGAR P.S. /528 /2024 () //	
362	D-ABLAPL/34109/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	DHUSURI /366 /2024 () //	
363	D-ABLAPL/34113/2024	DEEPAK KUMAR BEHERA	BISWABHUSAN DAS	DHUSURI /367 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/34115/2024	SAHID KHAN	AMLAN SHAKTI PAUL	BHADRAK TOWN /541 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/34117/2024	BAJRANG AGRAWAL @ BAJRANGLAL AGRAWAL	MANAS KUMAR CHAND	LAXMISAGAR P.S. /528 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/34120/2024	BALABHADRA DIGAL	SURENDRA KUMAR BISWAL	PHULBANI SADAR /120 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/34121/2024	DASARATHI NAYAK @ DASHU	SATYASHREE MOHANTY	MANCHESWAR P.S. /607 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/34124/2024	MADAN ROUT	RABINDRA NATH PANDA	BANKI /348 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/34125/2024	HALIA NAYAK @ HALADHARA PANIGRAHI	SURYAKANTA JENA	TANGI (KHURDA) /738 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/34126/2024	ARUN KUMAR NATH	ASIT KUMAR JENA	MALKANGIRI /592 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/34128/2024	NAGEN SAHOO	AMIT KUMAR NATH	THAKURGARH /226 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/34129/2024	KALIA MAJHI @ RAKESH KUMAR MAJHI	MIHIR SEKHAR SAHOO	KUJANGA /538 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/34131/2024	PAPU JENA @ PRAKASH CHANDRA JENA	JAYANTA KUMAR MAJHI	BALASORE SADAR /261 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/34132/2024	SIPUN MAJHI	JAYANTA KUMAR MAJHI	BALASORE TOWN /229 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/34134/2024	STATE OF ODISHA KUMARI @ AMIYA KUMAR ROUT VS	BHARAT BHUSAN ROUSTRAY VS	// PLANTSITE /853 /2024 ()	
376	D-ABLAPL/34137/2024	STATE OF ODISHA SUMIT JAIN VS	MANAS KUMAR CHAND VS	// LAXMISAGAR P.S. /528 /2024 ()	
377	D-ABLAPL/34138/2024	STATE OF ODISHA PANDIT SAHU VS	ABAKASH NANDA VS	// KESINGA /403 /2023 ()	
378	D-ABLAPL/34139/2024	STATE OF ODISHA MAHESWAR DAS VS	SUVASHISH PATTANAIAK VS	// AIRPORT /336 /2024 ()	
379	D-ABLAPL/34140/2024	STATE OF ODISHA SANTOSH @ SANTU @ JYOTI RANJAN JENA VS	SATYABRATA DASH VS	// BADACHANA /477 /2024 ()	
380	D-ABLAPL/34142/2024	STATE OF ODISHA SARI MAJHI VS	SATYABRATA DASH VS	// BANGRIPOSI /241 /2024 ()	
381	D-WPC(OAS)/2/2011 WPC(OAS)/2/2011	STATE OF ODISHA BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	M/S SISIR KUMAR PUROHIT VS	// // ()	

ORISSA HIGH COURT

MISC CASES FILED on :12/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(TAC)/53/1993 WPC(TAC)/53/1993	DURGA PRASAD MISHRA MP		1/2024
2	D-WPC(OAS)/2/2011 WPC(OAS)/2/2011	BIBHUTI BHUSAN SWAIN MP	M/S SISIR KUMAR PUROHIT	2/2024
3	D-WPC(OA)/1225/2017 WPC(OA)/1225/2017	RABINDRA KUMAR PATRA MP	M/S. AGASTI KANUNGO, C.NAYAK, N.K.MISHRA	41/2024
4	D-CRP/5/2020 CRP/5/2020	PARSURAM DIXIT MP	SUBASH CHANDRA PUSPALAKA	89/2024
5	D-WPC(OAC)/2514/2016 WPC(OAC)/2514/2016	BRAJA NARAYAN MOHAPATRA MP		94/2024
6	D-JCRLA/92/2018 JCRLA/92/2018	PANDA@KAPILA BISWAL MP	ADV.	235/2024
7	D-JCRLA/68/2015 JCRLA/68/2015	JAGADISH KISHAN MP	M/S RUDRA NARAYAN PARIJA (AMICUS CURIAE), (MR. BYOMKESH	236/2024
8	D-TRP(C)/47642/2024 TRP(C)/ /	MINANAYANA DASH MP	PRAVAT RANJAN SUTAR	378/2024
9	D-TRP(C)/47647/2024 TRP(C)/ /	UMAKANTA SIAL MP	DEBASISH PATNAIK	379/2024
10	D-TRP(C)/47672/2024 TRP(C)/ /	SANTI KUMARI DASH MP	TANMAY MISHRA	380/2024
11	D-TRP(C)/47670/2024 TRP(C)/ /	JAYAPRADA BEHERA @ SETHY MP	MAHADEV SAHU	381/2024
12	D-RVWPET/46493/2024 RVWPET/ /	MOTHER TERESA COLLEGE OF NURSING, MP	GOPI PRASAD JENA	417/2024
13	D-CONTC/4003/2021 CONTC/4003/2021	UDAYANATH SAHOO MP	UDAYANATH SAHOO	462/2024
14	D-CONTC/4348/2020 CONTC/4348/2020	UDAYANATH SAHOO MP	M/S.UDAYANATH SAHOO	463/2024
15	D-CONTC/4113/2021 CONTC/4113/2021	GURA SAHOO@ GURUBARI SAHOO MP	PRAFULLA KUMAR MALLICK	464/2024
16	D-CONTC/4113/2021 CONTC/4113/2021	GURA SAHOO@ GURUBARI SAHOO MP	PRAFULLA KUMAR MALLICK	465/2024
17	D-CONTC/4113/2021 CONTC/4113/2021	GURA SAHOO@ GURUBARI SAHOO MP	PRAFULLA KUMAR MALLICK	466/2024
18	D-CONTC/47751/2024 CONTC/ /	M/S. SANTOSH KUMAR AND CO., DHENKANAL MP	BRAJA PRASAD TRIPATHY	467/2024
19	D-RPFAM/46023/2024 RPFAM/ /	SUDHANSU KUMAR PARIDA MP	RANJIT MOHANTY	485/2024
20	D-RPFAM/46023/2024 RPFAM/ /	SUDHANSU KUMAR PARIDA MP	RANJIT MOHANTY	486/2024
21	D-RPFAM/244/2023 RPFAM/244/2023	NUNI SAHOO @ NUNI KUMAR SAHOO MP	AMIT KUMAR NATH	487/2024
22	D-RPFAM/47638/2024 RPFAM/ /	SUBRAT KUMAR NAIK @ SUBRAT NAIK MP	TAPASWINI SINHA	488/2024
23	D-RPFAM/47638/2024 RPFAM/ /	SUBRAT KUMAR NAIK @ SUBRAT NAIK MP	TAPASWINI SINHA	489/2024
24	D-RPFAM/303/2023 RPFAM/303/2023	SIDHARTHA KUMAR PRADHAN MP	KABIRAJ PRADHAN	490/2024
25	D-RPFAM/31944/2024 RPFAM/217/2024	ASIMA JENA MP	PRATIK NAYAK	491/2024
26	D-RPFAM/47758/2024	SUBRAT NAHAK	SUJATA JENA	

	RPFAM/ /	MP		492/2024
27	D-MATA/16271/2024 MATA/174/2024	SWAROOP MOHANTY MP	SUSHANT KUMAR PRADHAN	502/2024
28	D-MATA/47756/2024 MATA/ /	RAJ KISHORE MOHANTY MP	BIBEKANANDA BHUYAN	503/2024
29	D-MATA/47756/2024 MATA/ /	RAJ KISHORE MOHANTY MP	BIBEKANANDA BHUYAN	504/2024
30	D-CMAPL/485/2023 CMAPL/485/2023	PRABODHA KUMAR DAS MP		562/2024
31	D-CMAPL/47664/2024 CMAPL/ /	BHAGYALATA PANDA MP	ADV	563/2024
32	D-CMAPL/47666/2024 CMAPL/ /	MANORAMA MAHAPATRA MP	ADV	564/2024
33	D-CMAPL/47667/2024 CMAPL/ /	URMILA MAHAPATRA MP	ADV	565/2024
34	D-FAO/47631/2024 FAO/ /	MANAGING COMMITTEE OF JANAKALYAN BANK LIMITED MP	MANOJ KUMAR SENAPATI, S. K. PATNAIK, N. B. DOLAN	963/2024
35	D-FAO/42201/2024 FAO/484/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD. MP	SUBINADIN ROY	964/2024
36	D-SA/167/1996 SA/167/1996	UMESH MP	SOUMYA MISHRA	1026/2024
37	D-SA/167/1996 SA/167/1996	UMESH MP	M/S.S.C.GHOSE, M/S. SOUMYA MISHRA, A.K.DASH, B.S.PANIGRAHI, D.	1027/2024
38	D-SA/172/2000 SA/172/2000	TRILOCHAN MP	M/S.P.K.PATNAIK, S.S.PADHY, A.K.MOHANTY, S.K.PATNAIK, N.B.DOLAN	1028/2024
39	D-SA/172/2000 SA/172/2000	TRILOCHAN MP	M/S.P.K.PATNAIK, S.S.PADHY, A.K.MOHANTY, S.K.PATNAIK, N.B.DOLAN	1029/2024
40	D-SA/172/2000 SA/172/2000	TRILOCHAN MP	M/S.P.K.PATNAIK, S.S.PADHY, A.K.MOHANTY, S.K.PATNAIK, N.B.DOLAN	1030/2024
41	D-SA/172/2000 SA/172/2000	TRILOCHAN MP	M/S.P.K.PATNAIK, S.S.PADHY, A.K.MOHANTY, S.K.PATNAIK, N.B.DOLAN	1031/2024
42	D-CRLREV/28887/2024 CRLREV/534/2024	JAGANNATH PANIGRAHI MP	MANOJ KUMAR PATI	1061/2024
43	D-CRLREV/34031/2024 CRLREV/ /	MANOJ KUMAR SENAPATI MP	ABHAS MOHANTY	1062/2024
44	D-CRLREV/34031/2024 CRLREV/ /	MANOJ KUMAR SENAPATI MP	ABHAS MOHANTY	1063/2024
45	D-CRLREV/34031/2024 CRLREV/ /	MANOJ KUMAR SENAPATI MP	ABHAS MOHANTY	1064/2024
46	D-CRLREV/34072/2024 CRLREV/ /	KESHAB RANA MP	PRASANTA KUMAR NANDA	1065/2024
47	D-CRLREV/814/2013 CRLREV/814/2013	MANORANJAN SATPATHY MP		1066/2024
48	D-CRLREV/813/2013 CRLREV/813/2013	MANORANJAN SATPATHY MP		1067/2024
49	D-CRLREV/815/2013 CRLREV/815/2013	MANORANJAN SATPATHY MP		1068/2024
50	D-RSA/205/2013 RSA/205/2013	PRAMOD KU.DALAI MP		1308/2024
51	D-RSA/47594/2024 RSA/ /	GITA PRADHAN MP	SANTI PRAKASH MOHANTY	1309/2024
52	D-CMP/37540/2024 CMP/1092/2024	GIRIJA RANI HOTA MP	SUBHENDU KAR	1363/2024
53	D-CMP/47619/2024 CMP/ /	SANTOSH KUMAR MALLICK MP	SUDEEP KUMAR SARANGI	1364/2024
54	D-CMP/47644/2024 CMP/ /	DURGA RANI DANDAPAT MP	DWARIKA PRASAD MOHANTY	1365/2024
55	D-CMP/47713/2024 CMP/ /	PRATIMA SWAIN MP	BINAYAK MOHAPATRA	1366/2024
56	D-CMP/47752/2024 CMP/ /	PARESH NATH MOHANTY MP	BIBEKANANDA BHUYAN	1367/2024
57	D-BLAPL/12740/2024 BLAPL/4224/2024	GOUTAM BISWAS MP	PRANAB KUMAR DAS	1469/2024

58	D-BLAPL/3593/2022 BLAPL/3593/2022	ADYAJYOTI NAYAK MP	NIRMAL CHANDRA MOHANTY	1470/2024
59	D-BLAPL/22250/2024 BLAPL/7994/2024	SATYAJIT MALLICK MP	DEBASNAN DAS	1471/2024
60	D-BLAPL/29287/2024 BLAPL/10281/2024	PAPLU @ PADMACHARAN PRADHAN MP		1472/2024
61	D-ABLAPL/31839/2024 ABLAPL/11990/2024	TANUA @ TANUJA KUMAR SWAIN MP		2507/2024
62	D-ABLAPL/23219/2024 ABLAPL/8901/2024	DUKHU MUKHI @ NAG MP		2508/2024
63	D-ABLAPL/29279/2024 ABLAPL/10825/2024	DUSANTA SINGH MP		2509/2024
64	D-ABLAPL/24923/2024 ABLAPL/9065/2024	SAMIR @ SAMEER BARIK MP		2510/2024
65	D-ABLAPL/32429/2024 ABLAPL/12183/2024	BABU BEHERA MP		2511/2024
66	D-ABLAPL/20693/2024 ABLAPL/7540/2024	GOBINDA KUSHULIA @ GOVIND KUSHULIA MP		2512/2024
67	D-ABLAPL/32113/2024 ABLAPL/12236/2024	GANGADHAR BISWAL MP	PARTHA SARATHI NAYAK	2513/2024
68	D-ABLAPL/22656/2024 ABLAPL/8365/2024	DILLIP KUMAR ROUT MP		2514/2024
69	D-ABLAPL/19193/2024 ABLAPL/6800/2024	LADU BEHERA MP		2515/2024
70	D-ABLAPL/28940/2024 ABLAPL/10655/2024	S. ASHOK KUMAR DORA @ ASHOK DORA MP		2516/2024
71	D-ABLAPL/31278/2024 ABLAPL/11914/2024	AKBAL HUSSAIN KHAN MP	BIKRAM KUMAR BEHERA	2517/2024
72	D-ABLAPL/30571/2024 ABLAPL/11304/2024	PRADEEP KUMAR MAHARANA MP		2518/2024
73	D-ABLAPL/26740/2024 ABLAPL/9861/2024	NABIN SAHU MP		2519/2024
74	D-ABLAPL/27589/2024 ABLAPL/10143/2024	NIRAKAR NAIK MP		2520/2024
75	D-ABLAPL/28928/2024 ABLAPL/10670/2024	L. KANAKAMA PATRA @ L. MAHALACHMI PATRA MP		2521/2024
76	D-ABLAPL/10162/2024 ABLAPL/3851/2024	MEHETAB GOND MP		2522/2024
77	D-ABLAPL/10161/2024 ABLAPL/3627/2024	LILABAI GOND MP		2523/2024
78	D-ABLAPL/5366/2023 ABLAPL/5366/2023	MANISH KUMAR MP		2524/2024
79	D-ABLAPL/31873/2024 ABLAPL/11885/2024	CHANDAN MALIK MP		2525/2024
80	D-ABLAPL/24610/2024 ABLAPL/9073/2024	BIJAYA KUMAR DAS MP	SURYAKANTA PALAI	2526/2024
81	D-ABLAPL/30244/2024 ABLAPL/11490/2024	ABHISHEK DHAL MP	SATYAPADA SHARMA	2527/2024
82	D-ABLAPL/30243/2024 ABLAPL/11487/2024	SABIR KUMAR BARICK MP	SATYAPADA SHARMA	2528/2024
83	D-MACA/474/2017 MACA/474/2017	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD., MP	MNSCHANDH.NAYAK	2682/2024
84	D-MACA/29290/2024 MACA/659/2024	M.LEGAL, M/S. ORIENTAL INSURANCE CO.LTD., MP	G.P.DUTTA	2683/2024
85	D-MACA/47595/2024 MACA/ /	SURENDRANATH MAHAPATRA MP	DHANANJAYA MUND	2684/2024
86	D-MACA/47595/2024 MACA/ /	SURENDRANATH MAHAPATRA MP	DHANANJAYA MUND	2685/2024
87	D-MACA/46439/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	SURYAKANTA KUMAR MAHALI	2686/2024
88	D-MACA/47370/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	BRASONEA KUMAR MAHALI	2687/2024
89	D-MACA/46426/2024	D.M., ORIENTAL INSURANCE CO.LTD.,	SURYAKANTA KUMAR MAHALI	

	MACA/ /	MP		2688/2024
90	D-MACA/47655/2024	THE ORIENTAL INSURANCE CO. LTD., BBSR	SRMJHIMBALA PATI	
	MACA/ /	MP		2689/2024
91	D-MACA/47724/2024	NEW INDIA INSURANCE CO.LTD., KHURDADAM	ALI KHAN	
	MACA/ /	MP		2690/2024
92	D-CRLA/33996/2024	SATYANARAYAN SATAPATHY	ASHWINI KUMAR DAS	
	CRLA/ /	MP		2889/2024
93	D-CRLA/33996/2024	SATYANARAYAN SATAPATHY	ASHWINI KUMAR DAS	
	CRLA/ /	MP		2890/2024
94	D-CRLA/681/2023	TUTU@KAILASH BARIK	SATYA RANJAN MULIA	
	CRLA/681/2023	MP		2891/2024
95	D-CRLA/681/2023	TUTU@KAILASH BARIK	SATYA RANJAN MULIA	
	CRLA/681/2023	MP		2892/2024
96	D-CRLA/34030/2024	BIRANCHI KUMAR PANDA	BISWARANJAN SWAIN	
	CRLA/ /	MP		2893/2024
97	D-CRLA/34030/2024	BIRANCHI KUMAR PANDA	BISWARANJAN SWAIN	
	CRLA/ /	MP		2894/2024
98	D-CRLA/34030/2024	BIRANCHI KUMAR PANDA	BISWARANJAN SWAIN	
	CRLA/ /	MP		2895/2024
99	D-CRLA/34030/2024	BIRANCHI KUMAR PANDA	BISWARANJAN SWAIN	
	CRLA/ /	MP		2896/2024
100	D-CRLA/639/2016	PRASANTA DANDASENA	M/S.RABI NARAYAN BEHERA, MR.JULU KHANSAMA	
	CRLA/639/2016	MP		2897/2024
101	D-CRLA/34034/2024	ROHIT MALLICK	PULAKESH MOHANTY	
	CRLA/ /	MP		2898/2024
102	D-CRLA/34034/2024	ROHIT MALLICK	PULAKESH MOHANTY	
	CRLA/ /	MP		2899/2024
103	D-CRLA/34034/2024	ROHIT MALLICK	PULAKESH MOHANTY	
	CRLA/ /	MP		2900/2024
104	D-CRLA/34089/2024	AJAY ORAM	BYOMOKESH SAHOO	
	CRLA/ /	MP		2901/2024
105	D-CRLA/34089/2024	AJAY ORAM	BYOMOKESH SAHOO	
	CRLA/ /	MP		2902/2024
106	D-CRLA/34110/2024	LAXMAN TUDU	BASANTA KUMAR DAS	
	CRLA/ /	MP		2903/2024
107	D-CRLA/34110/2024	LAXMAN TUDU	BASANTA KUMAR DAS	
	CRLA/ /	MP		2904/2024
108	D-CRLA/34110/2024	LAXMAN TUDU	BASANTA KUMAR DAS	
	CRLA/ /	MP		2905/2024
109	D-CRLA/1333/2023	PRADEEP KUMAR PRADHAN	DIPTISH PRASAD PATTANAIAK	
	CRLA/1333/2023	MP		2906/2024
110	D-CRLA/33643/2024	ABDUL SIDDIK KHAN	KUMAR KASHYAP	
	CRLA/ /	MP		2908/2024
111	D-CRLMC/33977/2024	RANJITA SINGH BARIHA	BHARAT BHUSAN ROURAY	
	CRLMC/ /	MP		3012/2024
112	D-CRLMC/33993/2024	ARUN KUMAR MOHANTY	DEBA PRASAD DAS	
	CRLMC/ /	MP		3013/2024
113	D-CRLMC/33999/2024	PRABEER KUMAR RATHA	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		3014/2024
114	D-CRLMC/34015/2024	JAYAKRUSHNA PANDA	HARIPAD MOHANTY	
	CRLMC/ /	MP		3015/2024
115	D-CRLMC/34016/2024	THE SAMBAD, SAMBALPUR	BAIBASWATA PANIGRAHI	
	CRLMC/ /	MP		3016/2024
116	D-CRLMC/4051/2023	SONALI DAS	AMARESH CHANDRA SAMAL	
	CRLMC/4051/2023	MP		3017/2024
117	D-CRLMC/34026/2024	RAMACHANDRA PATEL	SATYAJIT MOHAPATRA	
	CRLMC/ /	MP		3018/2024
118	D-CRLMC/28432/2024	RABI NARAYAN MAHAPATRA	NISHIKANTA MOHAPATRA	
	CRLMC/4016/2024	MP		3019/2024
119	D-CRLMC/34058/2024	SUBHAJIT MALLA@HAPPY	SURYA NARAYAN BISWAL	
	CRLMC/ /	MP		3020/2024
120	D-CRLMC/34087/2024	OMPRAKASH KEDIA	SIDHESWAR MALLIK	
	CRLMC/ /	MP		3021/2024

121	D-CRLMC/34098/2024 CRLMC/ /	DEBENDRA NIRIKI MP	AJAYA KUMAR PRADHAN	3022/2024
122	D-CRLMC/34104/2024 CRLMC/ /	SANJIB KUMAR PASAYAT MP	AJIT KUMAR PANDA	3023/2024
123	D-CRLMC/34114/2024 CRLMC/ /	SURYANARAYAN SINGH MP	P.K.SAHOO	3024/2024
124	D-CRLMC/21297/2024 CRLMC/2864/2024	SUBASH BEHERA MP		3025/2024
125	D-CRLMC/34118/2024 CRLMC/ /	PATI NAYAK MP	BYOMAKESH TRIPATHY	3026/2024
126	D-CRLMC/21049/2024 CRLMC/2681/2024	SUBHANKAR BISWAS MP	SARBESWAR SAHOO	3027/2024
127	D-CRLMC/26606/2024 CRLMC/3561/2024	NIDHICHARAN NAIK MP	BASUDEV PUJARI	3028/2024
128	D-WA/47567/2024 WA/ /	VICE CHANCELLOR, O.U.A.T., BBSR MP	MANOJA KUMAR KHUNTIA	8103/2024
129	D-WA/47567/2024 WA/ /	VICE CHANCELLOR, O.U.A.T., BBSR MP	MANOJA KUMAR KHUNTIA	8104/2024
130	D-WA/47605/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	8105/2024
131	D-WA/47605/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	8106/2024
132	D-WA/47605/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	8107/2024
133	D-WA/43038/2024 WA/2768/2024	GAUDI DEI MP	JUDHISTHIR SAHOO	8108/2024
134	D-WA/47616/2024 WA/ /	BIJAYA BHASKAR SINGH SAMANTA MP	BIBHU PRASAD DAS	8109/2024
135	D-WA/47617/2024 WA/ /	LALIT KUMAR MP	RAMESH CHANDRA SWAIN	8110/2024
136	D-WA/47606/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8111/2024
137	D-WA/47606/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8112/2024
138	D-WA/47606/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8113/2024
139	D-WA/44846/2024 WA/ /	BM,BAJAJ ALLIANZ LIFE INSURANCE CO. MP	AND/PAM DASH	8114/2024
140	D-WA/44850/2024 WA/ /	B.M., BAJAJ ALLIANZ LIFE INSURANCE CO. MP	AND/BERNHIMPUR	8115/2024
141	D-WA/44854/2024 WA/ /	B.M., BAJAJ ALLIANZ LIFE INSURANCE CO. MP	AND/BERNHIMPUR	8116/2024
142	D-WA/44838/2024 WA/ /	BAJAJ ALLIANZ LIFE INSURANCE CO LTD MP	DANUPAM DASH	8117/2024
143	D-WA/47590/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8118/2024
144	D-WA/47590/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8119/2024
145	D-WA/47590/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8120/2024
146	D-WP(C)/24840/2024 WP(C)/14122/2024	MANOJ KUMAR CHOUDHURY MP	PRASANTA KUMAR SATAPATHY	15146/2024
147	D-WP(C)/24825/2024 WP(C)/14116/2024	PRIYADARSHINI LENKA MP	PRASANTA KUMAR SATAPATHY	15147/2024
148	D-WP(C)/24834/2024 WP(C)/14121/2024	PREMSAGAR GIDILI MP	PRASANTA KUMAR SATAPATHY	15148/2024
149	D-WP(C)/24830/2024 WP(C)/14119/2024	PRADEEP KUMAR ACHARYA MP	PRASANTA KUMAR SATAPATHY	15149/2024
150	D-WP(C)/24827/2024 WP(C)/14117/2024	RAMAKANTA LENKA MP	PRASANTA KUMAR SATAPATHY	15150/2024
151	D-WP(C)/24836/2024 WP(C)/14118/2024	ANIMA PANDA MP	PRASANTA KUMAR SATAPATHY	15151/2024
152	D-WP(C)/24842/2024	PRASANA KUMAR ACHARYA	PRASANTA KUMAR SATAPATHY	

	WP(C)/14129/2024	MP		15152/2024
153	D-WP(C)/47569/2024 WP(C)/ /	MANGAL BISWAL MP	SAROJ KUMAR PADHY	15153/2024
154	D-WP(C)/47568/2024 WP(C)/ /	TARANISEN SETH MP	SAROJ KUMAR PADHY	15154/2024
155	D-WP(C)/47570/2024 WP(C)/ /	SHRAWAN KUMAR LATH MP	BHARAT BHUSAN ROURAY	15155/2024
156	D-WP(C)/47574/2024 WP(C)/ /	PRIYANKA LATH MP	BHARAT BHUSAN ROURAY	15156/2024
157	D-WP(C)/47380/2024 WP(C)/27967/2024	RAJASHREE NAYAK MP	ASHIS KUMAR MISHRA	15157/2024
158	D-WP(C)/47576/2024 WP(C)/27943/2024	DR.JHASAKETAN PRADHAN MP	MANOJA KUMAR KHUNTIA	15158/2024
159	D-WP(C)/31754/2024 WP(C)/18838/2024	MANORANJAN SINGH MP	ARUN KUMAR PATRA	15159/2024
160	D-WP(C)/36041/2024 WP(C)/21115/2024	SUKESINI SARANGI MP	SUKANTA KUMAR MISHRA	15160/2024
161	D-WP(C)/47583/2024 WP(C)/27977/2024	RASMITA GARNAIK MP	SATYA RANJAN PATI	15161/2024
162	D-WP(C)/38309/2024 WP(C)/23119/2024	SUNANDA KAR @ RATH MP	MAHESWAR MOHANTY	15162/2024
163	D-WP(C)/47584/2024 WP(C)/ /	NAMITA BEHERA MP	HEMANTA KUMAR RATSINGH	15163/2024
164	D-WP(C)/47584/2024 WP(C)/ /	NAMITA BEHERA MP	HEMANTA KUMAR RATSINGH	15164/2024
165	D-WP(C)/47584/2024 WP(C)/ /	NAMITA BEHERA MP	HEMANTA KUMAR RATSINGH	15165/2024
166	D-WP(C)/47578/2024 WP(C)/ /	N. VINAYA KUMAR REDDY MP	JAGAMOHAN PATTANAIAK	15166/2024
167	D-WP(C)/29887/2024 WP(C)/17703/2024	M/S UPENDRANATH SARADA MOHAVIDYA MP	MANOJA KUMAR ROURAY	15167/2024
168	D-WP(C)/47587/2024 WP(C)/ /	GYANA RANJAN MOHANTY MP	ASIT KUMAR DASH	15168/2024
169	D-WP(C)/47589/2024 WP(C)/ /	TRINATH BHOI MP	DAYANANDA MOHAPATRA	15169/2024
170	D-WP(C)/32068/2024 WP(C)/18149/2024	DEBI PRASAD TRIPATHY MP	BISWAJIT NAYAK	15170/2024
171	D-WP(C)/32068/2024 WP(C)/18149/2024	DEBI PRASAD TRIPATHY MP	GOURI MOHAN RATH	15171/2024
172	D-WP(C)/47562/2024 WP(C)/ /	PANCHANAN DAS MP	RAJENDRA NARAYAN ROURAY	15172/2024
173	D-WP(C)/41612/2024 WP(C)/26430/2024	SIBASISH KUMAR JENA MP	DEVASHIS PANDA	15173/2024
174	D-WP(C)/46334/2024 WP(C)/27118/2024	DR.J.D.SHREE SHOUMYA MP	DEVASHIS PANDA	15174/2024
175	D-WP(C)/47603/2024 WP(C)/ /	JHUNU NAG @ SHA MP	SUSHANTA KUMAR JOSHI	15175/2024
176	D-WP(C)/19922/2024 WP(C)/11320/2024	JANARDAN NAYAK MP	PAMI RATH	15176/2024
177	D-WP(C)/47609/2024 WP(C)/ /	SHYAM SUNDAR BISWAL MP	SANGRAMJEET SENAPATI	15177/2024
178	D-WP(C)/39777/2024 WP(C)/25244/2024	SIVALA GAJENDRA RAO MP	RAMESH AGARWAL	15178/2024
179	D-WP(C)/47563/2024 WP(C)/ /	CHAITANYA MADHUAL MP	RAJENDRA NARAYAN ROURAY	15179/2024
180	D-WP(C)/40096/2024 WP(C)/25938/2024	BENUDHAR PRADHAN MP	AMITABH MISHRA	15182/2024
181	D-WP(C)/45298/2024 WP(C)/26633/2024	BIKASH SETHI MP	ALOK KUMAR PANDA	15183/2024
182	D-WP(C)/47614/2024 WP(C)/ /	SIBA SHANKAR PATTANAYAK MP	BINI MISHRA	15184/2024
183	D-WP(C)/30100/2024 WP(C)/17472/2024	PRATAP CHANDRA SAHOO MP		15185/2024

184	D-WP(C)/30094/2024 WP(C)/17469/2024	BHARAT CHARAN SAHOO MP		15186/2024
185	D-WP(C)/24832/2024 WP(C)/14120/2024	BHIMA MAJHI MP	PRASANTA KUMAR SATAPATHY	15187/2024
186	D-WP(C)/19042/2023 WP(C)/19042/2023	KEDARNATH SWAIN MP	AMITAV DAS	15188/2024
187	D-WP(C)/47618/2024 WP(C)/ /	LAXMIKANTA PANIGRAHI MP	KANANBALA ROY CHOUDHURY	15189/2024
188	D-WP(C)/19046/2023 WP(C)/19046/2023	DEVARAJ PRUSTY MP	AMITAV DAS	15190/2024
189	D-WP(C)/31252/2023 WP(C)/31252/2023	M/S. ADYASA INDUSTRIES, BBSR MP	SUDEEP KUMAR SARANGI	15191/2024
190	D-WP(C)/47564/2024 WP(C)/ /	SURESH PANDIT MP	RAJENDRA NARAYAN ROUT	15192/2024
191	D-WP(C)/47627/2024 WP(C)/ /	BISWAJIT JENA MP	DINESH KUMAR PANDA	15193/2024
192	D-WP(C)/44833/2024 WP(C)/26342/2024	ANJALI PAGAL MP	DILLIP KUMAR MOHAPATRA	15194/2024
193	D-WP(C)/47632/2024 WP(C)/ /	SUMANTA KUMAR PARIDA MP	BIJAYA KUMAR SAHOO	15195/2024
194	D-WP(C)/47634/2024 WP(C)/ /	GURUBARI SAHU MP	RASHMI KANTA ACHARYA	15196/2024
195	D-WP(C)/40054/2024 WP(C)/23457/2024	JANAKAR PATRA MP	ABHIRAM SWAIN	15197/2024
196	D-WP(C)/23033/2023 WP(C)/23033/2023	SUSIL KUMAR BARAL MP	DEEPAK KUMAR MOHAPATRA	15198/2024
197	D-WP(C)/47652/2024 WP(C)/ /	HEMANANDA KHATUA MP	DEBABRATA DASH	15199/2024
198	D-WP(C)/42991/2023 WP(C)/42991/2023	LAMBODAR BAL MP		15200/2024
199	D-WP(C)/47657/2024 WP(C)/ /	NILADRI BIHARI DASH MP	SUVASHISH PATTANAİK	15201/2024
200	D-WP(C)/16306/2019 WP(C)/16306/2019	JANMEJAYA SWAIN MP		15202/2024
201	D-WP(C)/47665/2024 WP(C)/ /	JAYANTA KUMAR PRADHANI MP	KUNAL KUMAR SWAIN	15203/2024
202	D-WP(C)/47671/2024 WP(C)/27995/2024	KRUSHNAPRIYA SAHU MP	RAKESH BEHERA	15204/2024
203	D-WP(C)/47674/2024 WP(C)/ /	MITRABADI MALLICK MP	KUNAL KUMAR SWAIN	15205/2024
204	D-WP(C)/47693/2024 WP(C)/ /	VIDYA SINGH MP	RAJENDRA KUMAR PRADHAN	15206/2024
205	D-WP(C)/47692/2024 WP(C)/ /	ANJAN KUMAR BRAMHA MP	SHIVSANKAR MOHANTY	15207/2024
206	D-WP(C)/47696/2024 WP(C)/ /	SRIKANTA SAHOO MP	BIBHU PRASAD TRIPATHY	15208/2024
207	D-WP(C)/11280/2016 WP(C)/11280/2016	SAILABALA JENA MP	M/S.H.N.MOHAPATRA	15209/2024
208	D-WP(C)/47703/2024 WP(C)/ /	MAHESWATA PARIDA MP	PRASANNA KUMAR MISRA	15210/2024
209	D-WP(C)/47704/2024 WP(C)/ /	PRASANTA KUMAR PANDA MP	KRISHNA CHANDRA SAHU	15211/2024
210	D-WP(C)/47705/2024 WP(C)/ /	SWARNALATA ROUT MP	KRISHNA CHANDRA SAHU	15212/2024
211	D-WP(C)/47706/2024 WP(C)/ /	RASANANDA MOHARANA MP	KRISHNA CHANDRA SAHU	15213/2024
212	D-WP(C)/26770/2017 WP(C)/26770/2017	HIMANSHU BHUSAN MAHARANA MP	M/S.G.A.R. DORA	15214/2024
213	D-WP(C)/47707/2024 WP(C)/ /	JAYASHRI PRIYADARSHINI SATAPATHY MP	KRISHNA CHANDRA SAHU	15215/2024
214	D-WP(C)/44399/2024 WP(C)/26759/2024	PRASANNA KUMAR SAHOO MP	SAROJA KANTA SAMAL	15216/2024
215	D-WP(C)/43792/2024	UNION OF INDIA	BISWAJIT MAHARANA	

	WP(C)/25986/2024	MP		15217/2024
216	D-WP(C)/47719/2024 WP(C)/ /	SANTOSH KUMAR ROUL @ SRIMAD SARTANVIJIT PATNAIK MP		15218/2024
217	D-WP(C)/47719/2024 WP(C)/ /	SANTOSH KUMAR ROUL @ SRIMAD SARTANVIJIT PATNAIK MP		15219/2024
218	D-WP(C)/16260/2024 WP(C)/9309/2024	PRASHES KUMAR DAS MP	ADYASIDHI MISHRA	15220/2024
219	D-WP(C)/20266/2018 WP(C)/20266/2018	BIRAJA KUMR SAMANTA MP		15221/2024
220	D-WP(C)/47721/2024 WP(C)/ /	PRAVAT KUMAR DASH MP	AJIT CH MOHAPATRA	15222/2024
221	D-WP(C)/29028/2011 WP(C)/29028/2011	JAGANNATH PATTNAIK MP	AMLIT PRASAD BOSE	15223/2024
222	D-WP(C)/47695/2024 WP(C)/ /	ASWINI KUMAR PRADHAN MP	SAROJ KUMAR MISHRA	15224/2024
223	D-WP(C)/47722/2024 WP(C)/ /	MANJULATA BISI MP	SAROJ KUMAR MISHRA	15225/2024
224	D-WP(C)/29028/2011 WP(C)/29028/2011	JAGANNATH PATTNAIK MP	M/S.AMIT PRASAD BOSE	15226/2024
225	D-WP(C)/29028/2011 WP(C)/29028/2011	JAGANNATH PATTNAIK MP	M/S.AMIT PRASAD BOSE	15227/2024
226	D-WP(C)/47734/2024 WP(C)/ /	M/S. GVPR ENGINEERS LIMITED, BBSR MP	PRANAYA SAHOO	15228/2024
227	D-WP(C)/47741/2024 WP(C)/ /	CHANDRAGUPTA PRASAD MP	GHANASHYAM NAMTOAR	15229/2024
228	D-WP(C)/47742/2024 WP(C)/ /	DINESH KUMAR AGARWALA MP	BIJAY KUMAR MISHRA	15230/2024
229	D-WP(C)/47745/2024 WP(C)/ /	DR. PRAFULLA KUMAR PANDA MP	NIRANJAN LENKA	15231/2024
230	D-WP(C)/47744/2024 WP(C)/ /	CHANDRAGUPTA PRASAD MP	GHANASHYAM NAMTOAR	15232/2024
231	D-WP(C)/47746/2024 WP(C)/ /	SARASWATI KISKU MP	AMIT PRASAD BOSE	15233/2024
232	D-WP(C)/47750/2024 WP(C)/ /	URMILA JENA MP	AMIT PRASAD BOSE	15234/2024
233	D-WP(C)/47723/2024 WP(C)/ /	PRAKASH KUMAR BISWAL MP	SAROJ KUMAR MISHRA	15235/2024
234	D-WP(C)/47697/2024 WP(C)/ /	CHAMARA SETH MP	SAROJ KUMAR MISHRA	15236/2024
235	D-WP(C)/47753/2024 WP(C)/ /	EXECUTIVE ENGINEER ELECTRICAL STORES DIVISION MP	DEBENDRA DASH	15237/2024
236	D-WP(C)/47725/2024 WP(C)/ /	DEBENDRA BHOI MP	SAROJ KUMAR MISHRA	15238/2024
237	D-WP(C)/47757/2024 WP(C)/ /	UMAKANTA PANDA MP	KUNAL KUMAR SWAIN	15239/2024
238	D-WP(C)/47759/2024 WP(C)/ /	TRINATH GIRI MP	AMIT PRASAD BOSE	15240/2024
239	D-WP(C)/47761/2024 WP(C)/ /	TULASI MEHER MP	TARUN PATNAIK	15241/2024
240	D-WP(C)/47762/2024 WP(C)/ /	SANGITA MOHAPATRA MP	MONOMOY BASU	15242/2024
241	D-WP(C)/47747/2024 WP(C)/ /	JAGADISH DEBTA MP	SAROJ KUMAR MISHRA	15243/2024
242	D-WP(C)/47763/2024 WP(C)/ /	REENA PADHAN MP	NIROD KUMAR SAHU	15244/2024
243	D-WP(C)/47764/2024 WP(C)/ /	NIRANJAN DAS MP	KUNAL KUMAR SWAIN	15245/2024
244	D-WP(C)/47765/2024 WP(C)/ /	PRANAKRUSHNA BARIK MP	HRUDANANDA MOHAPATRA	15246/2024
245	D-WP(C)/47766/2024 WP(C)/ /	SHIBA SANKAR MAHAPATRA MP	KUNAL KUMAR SWAIN	15247/2024
246	D-WP(C)/47767/2024 WP(C)/ /	AJIT KUMAR SAHOO MP	SADASIVA PATRA (1)	15248/2024

247	D-WP(C)/47768/2024 WP(C)/ /	JOGINATH DAS MP	PABITRA KUMAR NAYAK	15249/2024
248	D-WP(C)/47748/2024 WP(C)/ /	DEBENDRA BAGHA MP	SAROJ KUMAR MISHRA	15250/2024
249	D-WP(C)/47769/2024 WP(C)/ /	RASHMIRANJAN BEHERA MP	KUNAL KUMAR SWAIN	15251/2024
250	D-WP(C)/47772/2024 WP(C)/ /	NIRANJAN SATPATHY MP	DAYANIDHI MISHRA	15252/2024